

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Office of the Registrar General)**

ORDER

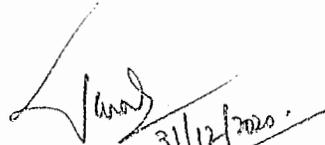
No: 756/GS

Dated: 31.12.2020

Consequent, upon the Full Court resolution dated 31.12.2020, a regular enquiry is initiated against Sh. Imtiyaz Ahmed Lone, Sub-Judge Uri and pending such enquiry he is placed under suspension with immediate effect and is attached with the office of the Registrar Judicial, Srinagar wing of the High Court.

The officer shall be paid subsistence allowance as admissible under rules.

By Order


(Jawad Ahmed)
Registrar General

No: 25112-19 /GS

Dated: 31.12.2020

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice , High Court of J&K,
2. Secretary to Hon'ble Mr/Mrs Justice _____
...for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu;
4. Registrar Computers, High Court of Jammu and Kashmir, Jammu;
5. Registrar Judicial, High Court of J&K, Srinagar/Jammu;
6. Principal District and Sessions Judge, Baramulla.
....for information and necessary action.
7. Sh. Imtiyaz Ahmed Lone, Sub-Judge Uri for information and necessary compliance.
8. CPC-eCourts, High Court of Jammu and Kashmir, for information and uploading the same on the official website of the High Court of J&K.


Registrar General